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Title: Introduction of the Constitution (Scheduled Caste) Order (Amendment) Bill, 2015 (Amendment of paragraph 3)

SHRI E.T. MOHAMMAD BASHEER (PONNANI): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order 1950.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order 1950."

The motion was adopted.

SHRI E.T. MOHAMMAD BASHEER: I introduce the Bill.

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15.43 hours